

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF MTC ECOM PRIVATE LIMITED

Sl.No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	MTC ECOM PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	08/12/2011
3.	Authority under which corporate debtor is incorporated/ registered	ROC-Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74999MH2011PTC224691
5.	Address of the registered office and principal office (if any) of corporate debtor	201 A, 2ND FLOOR, PINNACLE CORPORATE PARK, BUILDING NO.19, A WING, BKC, BANDRA EAST, MUMBAI Mumbai City MH 400051
6.	Date of closure of Insolvency Resolution Process	26/07/2022
7.	Liquidation commencement date of corporate debtor	26/07/2022 Certified Copy and information recd. On 10/11/2022
8.	Name and registration number of the insolvency professional acting as liquidator	Balaji Shrirang Sagar Reg.No.IBBI/IPA-001/IP-P01555/2018-2019/12441
9.	Address and e-mail of the liquidator, as registered with the Board	Add:- Sr. No.21/5, Opp. Creative Camio, Near PCMC - D Ward Office, Rahatani, Pune - 411027. Email: balajisagar381973@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Add:- Sr. No.21/5, Opp. Creative Camio, Near PCMC - D Ward Office, Rahatani, Pune - 411027. Email: mtccirp@gmail.com
11.	Last date for submission of claims	09/12/2022

Notice is hereby given that the National Company Law Tribunal Mumbai has ordered the commencement of liquidation of the MTC ECOM PRIVATE LIMITED on **26/07/2022**.

The stakeholders of MTC ECOM PRIVATE LIMITED are hereby called upon to submit their Claims with proof on or before **09/12/2022**, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Name and signature of liquidator

: Balaji Shrirang Sagar

Date and place:

: 11/11/2022, Pune

